Facilities for old, blind, disabled and sick people at stations

†2789. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is any special facility at big stations for old, blind, disabled and sick people to enable them reach their destination platform;
 - (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government proposes to provide such people with the facility of lift, trolley or sub-ways for going to the platform; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) and (b) To make major and important railway stations more accessible for old, blind, disabled and sick persons, action has been planned to provide facilities in a phased manner. Some of these include provision of standard ramp with railing for barrier free entry, earmarking of atleast one parking lot for two vehicles used by disabled persons, non-slippery walkway from parking lot to building, signages of appropriate type, toilets, water taps, 'May I Help You' booths and wheel chairs.

(c) and (d) Railways have planned to provide facility of inter-platform transfer through use of pathways provided at the end of platforms for physically challenged persons particularly, those in wheel chairs. It has also been planned to provide barrier free access through provision of lifts/escalators or sub-ways at major and important railway stations. Escalators for stations are considered on need basis depending upon techno commercial consideration and availability of other related passenger evacuation facilities. Instructions already exist for provision of wheel chairs at stations. Battery operated carts have also been provided at a number of major stations for transporting of old, blind, disabled, sick people and senior citizens, free of cost within station premises.

Implementation of MPLADs projects in Orissa

2790. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the number of Members of Parliament who have given their MPLADS fund to Korai Block, Jajpur Block, Rasalpur Block, Dasarathpur Block in Orissa in last three years and the percentage of utilization thereof, MP-wise and Block-wise;
- (b) whether State Government is reviewing implementation of MPLADS projects at State level;

 $[\]dagger \text{Original notice}$ of the question was received in Hindi.

- (c) if so, the status of MPLADS during last three years in Orissa;
- (d) whether Members of Parliament are also involved when the MPLADS projects are reviewed at State level; and
 - (e) who review MPLADS projects implementation at State level in Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT JENA): (a) The year-wise, MP-wise and Block-wise details of fund recommended by Hon'ble MPs is given in Statement-I (See below).

- (b) Yes, Sir.
- (c) The physical and financial status of MPLAD Scheme in Orissa during the last three years is given in Statement-II (See below).
- (d) As per MPLADS guidelines, a committee under the Chairmanship of the Chief Secretary/Development Commissioner/Additional Chief Secretary is required to review MPLADS implementation progress with the District Authorities and MPs, at least once in a year for effective supervision of the MPLADS implementation in the State.

The Government of Orissa has reported that Chief Secretary, Development Commissioner-cum-Secretary (Planning and Coordination Department) and Hon'ble Chief Minister reviewed the implementation of MPLADS works on 26.4.2011, 3.6.2011 and 15.7.2011 respectively.

(e) Chief Secretary, Development Commissioner and Hon'ble Chief Minister reviewed the implementation of MPLAD Scheme at the State level in Orissa.

Statement-I

Details of fund recommended by MPs

SI.	Name of the	Name of	Year of	Amount	Fund	% of	No. of	No. of
No.	MP	the Block	MPLADS	sanctd.	utilised	utilization	works	works
			fund				sanctd.c	completed
1	2	3	4	5	6	7	8	9
1.		Korei	2008-09	48.00	13.00	27.08	27	7
			2009-10	21.00	2.98	14.19	9	0
			2010-11	9.00	0.00	0.00	2	0
			TOTAL:	78.00	15,98	20.49	38	7

1 2	3	4	5	6	7	8	9
	Jajpur	2008-09	2.50	2.50	100.00	1	1
		2009-10	12.50	12.50	100.00	5	5
		2010-11	2.00	0.00	0.00	1	0
		TOTAL:	17.00	15.00	88.24	7	6
	Rasulpur	2008-09	0.00	0.00	(====	0	0
		2009-10	1.00	1.00	100.00	1	1
		2010-11	0.00	0.00	-	0	0
		Total	1.00	1.00	100.00	1	1
	Dasarathpur	2008-09	0.00	0.00	_	-	_
		2009-10	10.00	10.00	100.00	3	3
		2010-11	13.00	13.00	100.00	6	6
		Total	23.00	23.00	100.00	9	9
2.	Korei	2008-09	22.52	18.68	82.95	20	13
	Jajpur	2008-09	4. 75	4.75	100.00	5	5
	Rasulpur	2008-09	4.60	4.60	100.00	2	2
	Dasarathpur	2008-09	26.90	26.90	100.00	10	10
3.	Korei	2009-10	0.00	0.00	\$	0	0
		2010-11	0.00	0.00) ***** *	0	0
		Total	0.00	0.00		0	0
	Jajpur	2009-10	14.50	4.50	31.03	6	1
		2010-11	0.00	0.00	-	0	0
		Total	14.50	4.50	31.03	6	1
	Rasulpur	2009-10	7.00	5.00	71.43	2	1
		2010-11	0.00	0.00	_	0	0
		Total	7.00	5.00	71.43	2	1

1	2	3	4	5	6	7	8	9
		Dasarathpur	2009-10	29.25	0.00	0.00	13	0
			2010-11	0.00	0.00	-	0	0
			Total	29.25	0.00	0.00	13	0
4.		Dasarathpur	2008-09	0.00	0.00	<u>—</u>	0	0
			2009-10	9.70	1.00	10.31	2	0
			2010-11	0.00	0.00		0	0
			Total	9.70	1.00	10.31	2	0
5.		Dasarathpur	2008-09	0.00	0.00	_	0	0
			2009-10	2.50	0.00	0.00	1	0
			2010-11	0.00	0.00	=	0	0
			Total	2.50	0.00	1	1	0

Statement-II

The physical and financial status of MPLAD Scheme in Orissa during the last three years

Financial Status (as on April, 2011)

Rs.in lakhs

Year	Allotment	% of utilization
2008-09	6257.63	79.94
2009-10	5962.19	58.71
2010-11	3321.89	32.55

Physical Status (No. of works)

Year	Sanctioned	Completed	Ongoing	Not started
2008-09	4672	3436	1159	77
2009-10	2974	1368	1486	120
2010-11	1111	309	541	261
